Declaration of Assets and Liabilities

Solest-1

Year-2024-2025

I, ABHTJEET RAJ son/daughter/wife LAMLESH PD. aged .2.8 Years, belonging to B.L.A. PATNA service and presently working as OFFICE ATTENDANT (FARSH) assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

- WILLES A

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Self Spouse name (s) Dependant-1 Dependant-2 Dependant-3 SI. Description No. 800 800/ Cash (i) Deposits in Banks, Financial (ii) Institutions And Non-Banking Financial Companies Bonds, Debentures and (iii) shares in Companies Other financial institutions, NSS, Postal (iv) Savings, LIC Policies, etc CAR Motor Vehicles BROIFB (details of (v) 9485 make, etc.) Jewellery (give details of (vi) weight and value) Other assets, such as values (vii) of claims / interests

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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* Dependant here means a person substantially dependent on the income of the employee.

B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

SI. No	Description	Self	Spouse name (s)	Dependan-	Dependant- 2	Dependat -3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value				_	
(v)	Other (such as interest in property)	-			-	_

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	9,76,000/=	
	(ii) Loans from financial institutions		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water	_	-
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	DPOR7730P	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		Table State
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C Personal Detail	
GPF/CPF/PRAN No.	:- 110155365645
Gender	:- (M/F)
Date of Birth	:- 02081997 (DD/MM/YYYY)
Class/Group	:- (A/B/C)
Cadre	:- B.L.A, PATNA
	(Full Name e.g. B.A.S Bihar Administrative Service,
	B.S.S.:- Bihar Secretariat Service etc.)
Home District	- PATNA
Home District	B.S.S.:- Bihar Secretariat Service etc.)

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: PATNA

Signature: Ash see + Ras

Name of Employee: PBHZJEET RAS

Designation: DEFICE ATTENDANT (FARRSH)

Department: ...B.L.A. PATMA. 17/02/2025

Note: Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.

Abhiseer Ras